


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Keshava Rao	Partner	9912113366.	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Adv.	9849866556	

DR K.V. SRINIVAS
K.V. Raman for
V. Santosh

Liquidator
ADV

9959223615
9963101017


K.V. Srinivas

ORDER

Learned counsel Mr.S.Keshava Rao present for Petitioner.learned counsel Mr.Y.Suryanarayana present for RP. Learned RP Dr.K.V.Srinivas present. Learned counsel Mr.K.V.Raman present on behalf of Mr.V.Santosh for Respondent.

Report of liquidator filed.

List the matter on 04.10.2018.


MEMBER JUDICIAL